

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES
IN RESPECT OF THE STATE OF PUNJAB TO BE HELD FROM
30.05.2016 TO 01.06.2016 AT CHANDIGARH**

Date : 30th May 2016 (Monday)
(Sr. No. 1-40)
Time : 9:00 A.M.

Date : 30th May 2016 (Monday)
(Sr. No. 41-70)
Time : 2:00 P.M.

Date : 31st May 2016 (Tuesday)
(Sr. No. 71-110)
Time : 9:00 A.M.

Date : 31st May 2016 (Tuesday)
(Sr. No. 111-140)
Time : 2:00 P.M.

Date : 01st June 2016 (Wednesday)
(Sr. No. 141-180)
Time : 9:00 A.M.

Date : 01st June 2016 (Wednesday)
(Sr. No. 181-till last)
Time : 2:00 P.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
KENDRIYA SADAN, SECTOR-9-A,
CHANDIGARH-160009.
TELEPHONE NO.011-23383321, 011-23388763**

BY SPEED POST

Sr.No. 1

F.No. N-11013/363/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurdeep Singh, **Advocate**
Sh. S.Major Singh
VPO Bhagta Bhaika Tehsil Phul, Distt. Bathinda
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/364/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vikram Singh, **Advocate**
Sh. S.Jaswant Singh
506/5 Sangalpura Road, Gurdaspur Punjab-
143521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F.No. N-11013/365/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surinder Kumar Singal, **Advocate**
Sh. Rura Ram
Aggarwal Street, Ward No-13, Zira
Distt.Ferozepur Punjab-142047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 4

F.No. N-11013/366/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Charanjit Singh Sidhu, **Advocate**
Sh. Sukhpal Singh
74, Upkar Nagar, Factory Area, Patiala, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F.No. N-11013/367/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Poonam, **Advocate**
Sh. Deepak Kohli
16678, Gali No. 7/1, Basant Vihar, Bathinda,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 6

F.No. N-11013/368/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Balwinder Singh, **Advocate**
Sh. Gurmej Singh
117/5, Sagar Gate Banga-144505, Distt. S.B.S.
Nagar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F.No. N-11013/369/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Manpreet Singh, **Advocate**
Sh. Satnam Singh
H.No.1566, First Floor, Phase 10, S.A.S. Nagar,
Mohali-160062, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F.No. N-11013/370/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kashif Ali Khan, **Advocate**
Sh. Altaf-ur-Rehman
H.No.B-4/1128, Sajida Colony, Malerkotla, Distt.
Sangrur, Punjab-148023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.12/17.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F.No. N-11013/371/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jatinder Kumar, **Advocate**
Sh. Prem Kumar
Nr. Pothi Mala, Vill. Guruharsahai, Teh.
Guruharsahai, Ferozpur, Punjab-152022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 10

F.No. N-11013/372/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parshotam Das, **Advocate**
Sh. Amar Nath
St. No.1, Dashmesh Colony, Patiala Gate, Nabha,
Patiala-147001, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/22.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F.No. N-11013/373/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Hardeep Singh, **Advocate**
Sh. S.Gurmeet Singh
39-C, Ranjit Nagar, Nr. New Chungi, Bhadson
Road, Patiala-147001, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/21.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

F.No. N-11013/374/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kishore Kumar, **Advocate**
Sh. Harnam Dass
H.No.1371, St. No.1, Abohar-152116, Distt.
Fazilka, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 13

F.No. N-11013/375/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sudarshan Sharma, **Advocate**
Sh. Kali Dass Sharma
3637/5, Sant Nagar, Basti Sheikh, Jalandhar-
144002, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 14

F.No. N-11013/376/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Shish Pal, **Advocate**
Sh. Parshottam Dass
Ward No.02, H.No.107, Grid Colony Moonak,
Teh. Moonak, Dist. Sangrur, Punjab-148033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 15

F.No. N-11013/377/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gulshan Kumar, **Advocate**
Sh. Kashmir Lal
Vill. Sahi Wala, P.O. Amin Ganj (Mandi
Roranwali), Teh. & Dist. Fazilka, Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 16

F.No. N-11013/378/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Santa Singh, **Advocate**
Sh. Kesa Ram
Vill. Khaira Kalan, Teh. Sardulgarh, Distt. Mansa,
Punjab-151507

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 17

F.No. N-11013/379/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Anju Sachdeva, **Advocate**
Sh. Som Nath Sachdeva
#1705, Gobind Colony, Kharar, Teh. Kharar,
S.A.S. Nagar, Mohali, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 18

F.No. N-11013/380/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Narinder Singh, **Advocate**
Sh. Gurmukh Singh
500-F, Dashmesh Nagar Kharar, Teh. Kharar,
Dist. S.A. S. Nagar, Mohali, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F.No. N-11013/381/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajeev Soni, **Advocate**
Sh. Parma Nand
H.No.793, C-1, Arya Nagar, Nai Basti, Bathinda,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 20

F.No. N-11013/382/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Amrik Singh, Advocate
Sh. S.Teja Singh
#2, Ayurvedic College Road, Near Dilbagh Dairy,
Patiala-147001, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F.No. N-11013/383/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vijay Kumar Gupta, **Advocate**
Sh. Bhagwan Dass
Guru Nanak Chowk, Nr. Govt. Girls Sr. Sec.
School, Sultanpur Lodhi, Kapurthala, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F.No. N-11013/384/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Aman Behal, **Advocate**
Sh. Subhash behal
H.No.580, Sham Nagar, Rupnagar, Teh. & Dist.
Rupnagar, Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 23

F.No. N-11013/385/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajeev Klair, **Advocate**
Sh. Ajmer lal Klair
H.No.571, Moh. Santokhgarh, Nakodar, Dist.
Jalandhar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 24

F.No. N-11013/386/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parminder Singh, **Advocate**
Sh. Piara Singh
Gurudwara Wali Gali, Nr. Kaler Hospital
Kahnuwan Road, Gurdaspur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/22.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F.No. N-11013/387/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vijay Kumar Kalsi, **Advocate**
Sh. Krishan Lal Kalsi
H.No.B-32-725/3, St. No.4, New Azad Nagar,
Bhadur Ke Road, Neta Ji Nagar, Ludhiana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 26

F.No. N-11013/388/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajiv Kumar, **Advocate**
Sh. Behari Lal
St. No.3, Inder Nagari, Jalalabad (W), Distt.
Fazilka, Punjab-152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 27

F.No. N-11013/389/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Savinder Singh Sidhu, **Advocate**
Sh. S.Jarnail Singh
VPO Shohangarh, Tehsil Guru Har Sahai Distt.
Ferozepur Punjab-152022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 28

F.No. N-11013/390/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Paramjit Singh, **Advocate**
Sh. Baldev Singh
25, Sahibzada Jujhar Singh Avenue, Nr. May
Flower School, Ajnala Road, Amritsar-143001,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 29

F.No. N-11013/391/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kamal Kishore Anand, **Advocate**
Sh. Lt.Sh.Shanker Dass
H.No.917/2, Bhindian Street Patiala Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

F.No. N-11013/392/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sukhbir Singh, **Advocate**
Sh. Harpal Singh
Vill. Abul Khurana, Teh. Malout, Distt. Sri
Muktsar Sahib, Punjab-152114

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 31

F.No. N-11013/393/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kewal Krishan, **Advocate**
Sh. Gopal Krishan
167, Makhdoom Pura Jalandhar Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

F.No. N-11013/394/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Amrik Singh Katwal, **Advocate**
Sh. S.Ajaib Singh
H.No.52, Shaheed-e-Azam, Bhagat Singh Nagar,
Nr. DC Residence, Ropar, Teh. & Dist. Ropar,
Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 33

F.No. N-11013/395/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sukhbinder Singh, **Advocate**
Sh. Gurbachan Singh
Vill. Lodhipur, PO & Teh.Anandpur Sahib, Distt.
Ropar, Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 34

F.No. N-11013/396/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Poonam Rani, **Advocate**
Sh. Lt.Sh.Vishwamittar
76, Kartar Nagar, Model House, Jalandhar City,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 35

F.No. N-11013/397/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Anuradha Sharma, **Advocate**
Sh. Pawan Kumar
H.No.101, Sant Nagar, Nurmahal, Teh. Phillaur,
Dist. Jalandhar-144039, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 36

F.No. N-11013/398/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Raj Kumar, **Advocate**
Sh. Om Parkash
H.No.689, Mian Mohalla, Batala-143505, Dist.
Gurdaspur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 37

F.No. N-11013/399/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Lalit Mohan (Dogra), **Advocate**
Sh. Anand Raj Dogra
Vill. Manwal, Teh. & PO Pathankot, Distt.
Pathankot, Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 38

F.No. N-11013/400/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Navdeep Singh Saini, **Advocate**
Sh. Hans Raj Saini
3-A, Mirpur Colony, Pathankot, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 39

F.No. N-11013/401/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ajay Kumar Sharma, **Advocate**
Sh. Krishan Kumar
Uttam Garden Colony, Manwal Bagh, The. & Post
Pathankot, Dist. Pathankot, Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 40

F.No. N-11013/402/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jit Singh Sohal, **Advocate**
Sh. Lt.Sh.Sampuran Singh
Kothi No.2961, Phase-7 (Sector 61), SAS Nagar,
Mohali, Punjab-160061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

F.No. N-11013/403/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Rajni Garg, **Advocate**
Sh. Gopal Krishna Mittal
6213, Mata Rani Chowk, Bathinda-151001,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F.No. N-11013/404/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Bhagat Singh, **Advocate**
Sh. S.Kehar Singh
H.No.B-X-188, Jattan Wala Bass, Nr. Old Grain
Market, Nabha, Dist. Patiala, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 43

F.No. N-11013/405/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gagan Deep Singh, **Advocate**
Sh. Iqbal Singh
H.No.2063, Phase-VII, SAS Nagar, Mohali, Teh. &
Dist. Mohali, Punjab-160062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 44

F.No. N-11013/406/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kewal Ram, **Advocate**
Sh. Lt.Sh.Khushi Ram
H.No.HL-632, Phase-9, SAS Nagar, Mohali-
160063, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 45

F.No. N-11013/407/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Raj Kumar, **Advocate**
Sh. Bal Krishan
Vill. Passiwal, P.O. Bhanam, Teh. Nangal, Distt.
Rupnagar, Punjab-140126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 46

F.No. N-11013/408/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Prabhjot Pal Singh, **Advocate**
Sh. S.Charan Singh
2083, Phase-II, Urban Estate, Dugri, Ludhiana,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 47

F.No. N-11013/409/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Navdeep Singh, **Advocate**
Sh. S.Avtar Singh
H.NO.42-A, St. No. 2, Partap Colony, Mundian
Kalan, Ludhiana, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 48

F.No. N-11013/410/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Satinderjit Singh Bajwa, **Advocate**
Sh. S.Pritam Singh Bajwa
Ward No.9, H.No.716, Khamanon, Teh.
Khamanon, Distt. Fatehgarh Sahib, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 49

F.No. N-11013/411/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sandeep Kumar, **Advocate**
Sh. Gian Inder Kumar
487, Khalifa Bagh, Opp. Max Auto, Sangrur-
148001, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

F.No. N-11013/412/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Darshan Singh Mahal, **Advocate**
Sh. Prem Singh Mahal
H.No.86, Shahid E-Azam, Bhagat Singh Nagar,
Behind D.C.Residents, Tehsil & Distt.Punjab-
14000

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 51

F.No. N-11013/413/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Suresh Chander Vashisht, **Advocate**
Sh. Lt.Pt.Shiv Ram Vasisht
H.No.189,Mohalla Guran,Near
Ramgrahia,Gurdwara,Khanna Punjab-141401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 52

F.No. N-11013/414/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sat Pal, **Advocate**
Sh. Lt.Sh.Lajpatrai
H.No.123, Khanpur, Sujampur Road, Pathankot
Distt. Pathankot Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 53

F.No. N-11013/415/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajesh Kapoor, **Advocate**
Sh. Lt.Sh.Raghubir Chand Kapoor
155, Patel Nagar, Gurdaspur Road,
Pathankot, Distt.Pathankot Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 54

F.No. N-11013/416/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pawan Kumar, **Advocate**
Sh. Lt.Sh. Om Parkash
B/103, Near Water Works, Anandpur Road,
Pathankot Distt. Pathankot Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 55

F.No. N-11013/417/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Sunaina Anand, **Advocate**
Sh. Gian Pal Anand
B-I-933,5/E,New Deep Nagar, Chhoti Puli,Civil
Lines,Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/25.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 56

F.No. N-11013/418/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurpreet Singh, **Advocate**
Sh. Gurdev Singh
H.No.72, Ward No-8, VPO Rorian Malaudh, Tehsil
Payal, Distt. Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 57

F.No. N-11013/419/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kamal Kumar Beri, **Advocate**
Sh. Tarsem Paul Beri
H.No.5393, Street Berian, Tehsil, Jagraon
Distt. Ludhiana Punjab-142026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 58

F.No. N-11013/420/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Narinder Kumar, **Advocate**
Sh. Nasib Chand
Ward No.5, Azad Nagar, Near Gurudwara Sahib
baba Shaheed, Khanna,
tehsil, Khanna, Distt. Ludhiana Punjab-141401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12/20.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 59

F.No. N-11013/421/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurinder Singh, **Advocate**
Sh. Bhagwan singh
Dialpura Road, Ward no.11 Baretta,The.
Budhlada Distt.Mansa Punjab-151501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

F.No. N-11013/422/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajnish Kaushal, **Advocate**
Sh. Tarsem Lal
VPO Bathian Brahmna Tehsil &
Distt.Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 61

F.No. N-11013/423/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parshotam Pal, **Advocate**
Sh. Hemraj
H.No.245, Bharat Nagar Bathinda Punjab-
151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 62

F.No. N-11013/424/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sunil Mehta, **Advocate**
Sh. Sudarshan Mehta
485, Guru Teg Bahadur Nagar, Jalandhar City
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 63

F.No. N-11013/425/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Baldev Singh Bajwa, **Advocate**
Sh. S.Bhagwant Singh Bajwa
Gurkartar Villa, Siali Road, Patel Chowk,
Pathankot Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 64

F.No. N-11013/426/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. David Gill, **Advocate**
Sh. John Gill
H.No.152-C, Phase-III, Block-G, Shaheed Karnail
Singh Nagar, Pakhowal Road, Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 65

F.No. N-11013/427/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surinder Kumar, **Advocate**
Sh. Jai Singh
H.No.31167 Street No.12 Paras Ram
Nagar,Bathinda Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 66

F.No. N-11013/428/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harbans Singh, **Advocate**
Sh. Lt.S.Partap Singh
#105, Mayfair Apartments.Magriolia Tower
Sector-70.S.A.S.Nagar Mohali Punjab-160071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 67

F.No. N-11013/429/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Anil Kumar Bhasin, **Advocate**
Sh. Sh.Krishan Lal
H.No.5784, St.No.10, New Shivaji Nagar,
Ludhiana Punjab-141008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

F.No. N-11013/430/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ajit Singh Neel, **Advocate**
Sh. Harjit Singh Neel
H.No.36-East Model Gram,Ludhiana,Punjab-
141002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 69

F.No. N-11013/431/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Bhagwati Lal, **Advocate**
Sh. Sh.Maghi Ram
H.No.121,Sector-9-B, Grain Market Mandi
Gobindgarh,Tehsil Amlah Distt.Fatehgarh Sahib
Punjab-147301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 70

F.No. N-11013/432/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sanjeev Kumar Garg, **Advocate**
Sh. Sh.Satya Paul Garg
H.No.597,Sec-3A, Opp.Civil Hospital,Mandi
Gobindgarh Tehsil Amolh Distt.Fatehgarh Sahib
Punjab-147301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 71

F.No. N-11013/433/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pritpal Singh, **Advocate**
Sh. Khazan Singh
H.No.3760/3, Ragho Majra, Pilli Sarak, Patiala,
Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

F.No. N-11013/435/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Narinder Kumar Moudgil, **Advocate**
Sh. Lt.Sh. Ramesh chand Moudgil
Dr.Ram Kishore Street,Mehs Gate, Nabha,Tehsil
Nabha Distt.Patiala Punjab-147201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 73

F.No. N-11013/436/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Manjeet Jasuja, **Advocate**
Sh. Bisheshar Nath
St.No.1,7th Crossing,Jain Nagri,Abohar
Distt.Fazilka Punjab-152116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 74

F.No. N-11013/437/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Om Parkash Chadha, **Advocate**
Sh. Sita Ram
H.No.45, New Kailash Nagar, Sodal Road,
Jalandhar City Punjab-144004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 75

F.No. N-11013/438/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Narinder Nath, **Advocate**
Sh. Narsi Ram
H.NO.2037/A,Old Lal Bagh,B-Tank Road,
Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 76

F.No. N-11013/439/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Nachhattar Ram Jassal, **Advocate**
Sh. Swarna Ram
Village Bhakhriana, P.O. Kothi Than Sing, Tehsil
Phagwara, Distt. Kapurthala Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 77

F.No. N-11013/440/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Om Parkash Vinocha, **Advocate**
Sh. Topan Dass
#52, Green Avenue Colony Opp. Rose
Garden, Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 78

F.No. N-11013/441/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Bhajan Lal, **Advocate**
Sh. Lt.Sh.Madan Lal
H.No.6990, St.No.2, New Shakti Nagar, Near
Dada Bajaj Motors Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 79

F.No. N-11013/442/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Satpal Trilokia, **Advocate**
Sh. Parkash Chand
Village Nangal Awana, Po. Bhangala, Tehsil
Mukerian, Dist. Hoshiarpur Haryana-144211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 80

F.No. N-11013/443/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parveen Kumar Gupta, **Advocate**
Sh. B.P.Gupta
Opp.Sacred Heart Convent School New Model
Town Sahnewal , Dist. Ludhiana Punjab-141120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 81

F.No. N-11013/444/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vijay Kumar Arora, **Advocate**
Sh. Sant Ram Arora
H.No.4122, St.No.2, Nr. Durga Mandir, Shivaji
Nagar, Ludhiana Punjab-141008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 82

F.No. N-11013/445/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurdeep Singh, **Advocate**
Sh. S.Mohan Singh
Punjabi Bagh House No-272 Behind Temple Opp.
Railway Track Jalandhar Road, Kapurthala
Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 83

F.No. N-11013/446/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rachhpal Dass, **Advocate**
Sh. Shri Jagar Singh
VPO,Jasso Mazara, Tehsil Banga Dist.Shahid
Bhagat Singh Nagar Punjab-144501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 84

F.No. N-11013/447/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Khushwinder Singh, **Advocate**
Sh. Beant Singh
H.No.120,Street No-4-A,Sidhu Colony,Patiala
Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 85

F.No. N-11013/448/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Neelu Bakshi, **Advocate**
Sh. Lt.Sh.Harsh Mohan
H.No.3056,Behind Canal Colony,Rupnagar,Tehsil
& Distt.Rupnagar Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 86

F.No. N-11013/449/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Karnail Singh Girn, **Advocate**
Sh. Bhagat Singh Girn
Ward No.10, Balachaur Tehsil
Balachaur, Distt. Shahid bhagat Singh
Nagar/Nawanshahr Punjab-144521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 87

F.No. N-11013/450/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harvinder Kumar Mahi, **Advocate**
Sh. Tara Chand
V.P.O.Randhawa Masanda, Tehsil &
Distt.Jalandhar Punjab-144001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 88

F.No. N-11013/451/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surinder Singh Rattan, **Advocate**
Sh. Charan Singh
Ward No-4, Lohian Khas Tehsil
Shahkot, Distt. Jalandhar Punjab-144629

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 89

F.No. N-11013/452/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parminder Singh, **Advocate**
Sh. Khushi Ram Singh
Village Jawaharke Tehsil & Distt. Mansa Punjab-
151505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 90

F.No. N-11013/453/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rakesh Kumar Tewari, **Advocate**
Sh. Lt.Sh.Goverdhan Dass Tewari
House No.1453-A, Purewal Colony Nakodar
Distt.Jalandhar Punjab-141310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 91

F.No. N-11013/454/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurpreet Singh, **Advocate**
Sh. Jagtar Singh
Village Jakopur Khurd Tehsil Shahkot
Dist.Jalandhar Punjab-144629

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 92

F.No. N-11013/455/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Neelam Kumari, **Advocate**
Sh. Jawahar Lal Bansal
62-C, Model Town Extn-2, Dugri Road, Ludhiana
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 93

F.No. N-11013/456/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sukhminder Kaur, **Advocate**
Sh. S.Sadhu Singh
Village Rangian, Tehsil Dehlon, Distt.Ludhiana
Punjab-141118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 94

F.No. N-11013/457/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harpreet Kaur, **Advocate**
Sh. Harbax Singh
35-C, Model Town Phagwara Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 95

F.No. N-11013/458/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Navjot Singh, **Advocate**
Sh. Bhagwant Singh
Village Hardo Sangha Tehsil Phillaur
Distt.Jalandhar Punjab-144039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 96

F.No. N-11013/459/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sukhcharan Singh, **Advocate**
Sh. Kartar Singh
V+PO. Pathrala Tehsil & Distt.Bathinda Punjab-
151401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 97

F.No. N-11013/460/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mandeep Singh Narang, **Advocate**
Sh. Suresh Chander Narang
113, New Model Town, Opp. Gate No.2 Regency
Town, Phagwara Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 98

F.No. N-11013/461/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurvinder Singh Jhand, **Advocate**
Sh. Mohinder Singh Jhand
Village Fazalwal P.O.Bagga Tehsil Shahkot
Distt.Jalandhar Punjab-144703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 99

F.No. N-11013/462/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mangat Singh, **Advocate**
Sh. S.Mohinder Singh
1007, St.No.6, Basti Jodhewal, Ludhiana Punjab-
141007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 100

F.No. N-11013/463/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Amrik Singh Bajwa, **Advocate**
Sh. S.Chanchal Singh Bajwa
Chander Nagar, near D.A.V.Girls School Batala
Punjab-143505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 101

F.No. N-11013/464/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Raminder Singh, **Advocate**
Sh. Pritam Singh
H.no.19272, Street No.6, Bibi Wala Road, Guru
Teg Bahadur nagar Bathinda Tehsil & Distt.
Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 102

F.No. N-11013/465/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Lakhwinder Singh, **Advocate**
Sh. S.Bur Singh
Vill.Maman, Po Rai Chak, tehs.Dera Baba Nanak
Distt. Gurdaspur Punjab-143511

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

F.No. N-11013/466/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Charanjeev Singh Mehton, **Advocate**
Sh. S.Karanail Singh Mehton
VPO- Balamgarh Mandwara Tehsil & Distt.
Ropar Punjab-140108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 104

F.No. N-11013/467/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Dev Kumar, **Advocate**
Sh. Lt.Sh.Om Prakash
H.No.11621, Partap Nagar, St.No.1, Longowal
Gali, Ludhiana Punjab-141003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 105

F.No. N-11013/468/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mahesh Kumar, **Advocate**
Sh. Veer Chand
Ward No-8, Benta Bad, Gidderbaha, Dist.Sri
Mukatsar Sahib Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 106

F.No. N-11013/469/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Seema Sethi, **Advocate**
Sh. Davinder Kumar Sethi
Moh.Old Jattapura, H.No.B-4/40, Kapurthala
Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 107

F.No. N-11013/470/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rakesh Markan, **Advocate**
Sh. Lt.Sh.Lajpat Rai Markan
H.No.116, Preet Nagar, Humbewal Road, Nangal
Townhi, Tehsil Nangal, Distt.Rupnagar Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 108

F.No. N-11013/471/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Amarjeet Singh, **Advocate**
Sh. Satnam Singh
H.No.101 street No.7, Malhotra Colony Ropar
Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 109

F.No. N-11013/472/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sarvjeet Singh Sodhi, **Advocate**
Sh. Inderjit Singh Sodhi
184, Garden Enclave Icche Wala Road, Ferozepur
City Punjab-152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 110

F.No. N-11013/473/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jarnail Singh, **Advocate**
Sh. Darshan Singh
Village Mahijit Pur, P.O.Paramjit Pur, Tehsil
Sultanpur Lodhi Distt.Kapurthala Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 111

F.No. N-11013/474/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajwinder Kaur, **Advocate**
Sh. Jarnail Singh
Village Mahijit Pur, P.O.Paramjit Pur, Tehsil
Sultanpur Lodhi Distt.Kapurthala Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 112

F.No. N-11013/475/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Bharat Bhushan Khurana, **Advocate**
Sh. Kundan Lal Khurana
Harindra Nagar, Opp.P.S.Sadar, Faridkot Punjab-
151203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 113

F.No. N-11013/476/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sukhminder Kaur, **Advocate**
Sh. Lt.S.Kulwant Singh
H.No.5B, Officer Colony, Railway Road,
Pathankot Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 114

F.No. N-11013/477/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harminder Singh Syal, **Advocate**
Sh. Lt.Sh.Joginder
H.No.473, Phase-3B1, S.A.S.Nagar Mohali
Punjab-160059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 115

F.No. N-11013/478/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harpal Singh Sodhi, Advocate
Sh. Lt.Sh.Kartar Singh Sodhi
H.No.377, Phase-IV, S.A.S Nagar Mohali Punjab-
160059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 116

F.No. N-11013/479/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pritpal Singh, **Advocate**
Sh. Lt.S.Ishar Singh
H.No.404, phase-3A, SAS Nagar Mohali Punjab-
160059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 117

F.No. N-11013/480/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Baljinder Singh Saran, **Advocate**
Sh. Lt.Sh.Nasib Singh Saran
H.No.HM-99 Phase-3B1, SAS Nagar Mohali
Punjab-160059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 118

F.No. N-11013/481/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Amit Angrish, **Advocate**
Sh. Raghunath Sahai
H.No.20/2 Dilbagh Nagar Extension Jalandhar
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 119

F.No. N-11013/482/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jaipal, **Advocate**
Sh. Kamal Kishor
H.No.426 Guru Nank Pura (East) Jalandhar
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 120

F.No. N-11013/483/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Joginder Singh, **Advocate**
Sh. Kahan Singh
Balbir Basti Street No.2R, Faridkot Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 121

F.No. N-11013/484/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vinod Kumar, **Advocate**
Sh. Mohan Lal
Ward no.4, New Exchange Road, Raman Mandi,
tehsil Talwandi Sabo Distt.Bathinda Punjab-
151301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 122

F.No. N-11013/485/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ragwinder Kumar, **Advocate**
Sh. Harmesh Lal
H.No.65/9 Krishna Basti, Near Shiv Mandir,
Samana Tehsil Samana Distt.Patiala Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 123

F.No. N-11013/486/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Shyam Lal Mittal
Factory Road, Ram Sharnam Colony Kotkapura,
Tehsil Kotkapura Distt.Faridkot Punjab-151204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 124

F.No. N-11013/487/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sandeep Kanwal Singh Chhabra, **Advocate**
Sh. S.Balwant Singh Chhabra
4-B, Waryam Nagar, Near Kidney
Hospital, Jalandhar Punjab-144001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 125

F.No. N-11013/488/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Anil Kumar, **Advocate**
Sh. Hukam Chand
Behind Kisor Cinema, Mahavir Colony Panipat-
132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 126

F.No. N-11013/489/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ashok Kumar, **Advocate**
Sh. Hari Singh
3-D, Kailash Nagar, Fazilka Tehsil & Distt.
Fazilka Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 127

F.No. N-11013/490/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mohinder Pal Singh, **Advocate**
Sh. Sarwan Singh
H.No.2040, Ragho Majra Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 128

F.No. N-11013/491/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mukhtiar Singh, **Advocate**
Sh. Bachan Singh
VPO Sahnewal, Distt.Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 129

F.No. N-11013/492/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pramjit Singh, **Advocate**
Sh. Jaswant Singh
28, Model Gram Extn. Near Kochar Market,
Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 130

F.No. N-11013/493/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Matinder Mohan Mahajan, **Advocate**
Sh. Tilak Raj Gupta
Cw-9/211, Green Colony, Old Shahpur, Road,
Pathankot Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 131

F.No. N-11013/494/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Som Nath, **Advocate**
Sh. Madan Lal Garf
Sadar Bazar, Barnala - 148101, Tehsil And Distt.
Barnala, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 132

F.No. N-11013/495/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurdeep Singh, **Advocate**
Sh. Gurjant Singh
Gurdeep Singh S/o Gurjant Singh R/o Pind
Malout Near B.D.P. Office, New Waterworks
Road The. Malout Distt. Shri Muktsar Sahib
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 133

F.No. N-11013/496/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parvinder Singla, **Advocate**
Sh. Rameshwar Singla
House No. 163/7, Punjabi Bagh, Behind
Columbia Asia Hospital, Patiala, Punjab.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 134

F.No. N-11013/497/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jasvinder Kaur, **Advocate**
Sh. S.Kulwant Singh
H.No.1197, Phase-II, Urban Estate Dugri,
Ludhiana Punjab-1410103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 135

F.No. N-11013/498/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ranjit Kaur, **Advocate**
Sh. Sanjeev Kumar
H.No.12-B, Shivalik Vihar, Zirakpur, Tehsil Dera
Bassi Distt. S.A.S.Nagar Punjab-140603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 136

F.No. N-11013/499/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Manoj Kumar, **Advocate**
Sh. Rajinder Pal
Ward No.3 Aggarwal Colony Bhikhi, Tehsil &
Distt. Mansa Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 137

F.No. N-11013/500/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Navneet Kumari, **Advocate**
Sh. Rajesh Kumar
H.No.6731, Near Old Police Station, Bhatinda
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 138

F.No. N-11013/501/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Puran Chand Sardana, **Advocate**
Sh. Atama Ram Sardana
411, New Mehar Singh Colony, Near Diamond
Academy Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 139

F.No. N-11013/502/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sumeet Gupta, **Advocate**
Sh. Surinder Kumar
H.No.48, Dhaliwal Colony, Patiala Punjab-
147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 140

F.No. N-11013/503/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parveen Kumar Chopra, **Advocate**
Sh. Lt.Sh.Roop Chand Chopra
H.No.328, Mohalla Kale Wala Opp.Gurdwara
Chabacha Sahib Karatrpur Distt.Jalandhar
Punjab-144801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 141

F.No. N-11013/504/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mohd.Naushad Qureishy, **Advocate**
Sh. A.R.Qureishy
Sheikhan Wala Mohalla I/S Delhi Gate,
Malerkotla Distt.Sangrur Punjab-148023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 142

F.No. N-11013/505/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Prabhu Singh, **Advocate**
Sh. S.Kartar Singh
Kothi No.1 New Adarsh Nagar, Jalandhar
Punjab-144002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 143

F.No. N-11013/506/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sanjeev Malhotra, **Advocate**
Sh. Gurbax Rai Malhotra
4046, Phase-II, Near Green Land School, Dugri,
Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 144

F.No. N-11013/507/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Chuni Lal, **Advocate**
Sh. Surta Ram
H.No 310-C, Phase-I, Urban Estate, Focal Point,
Jamalpur Area, Ludhiana, Punjab 141010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 145

F.No. N-11013/508/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Neetu Singha, **Advocate**
Sh. Surinder Kumar Singha
497/C.P.T.Khushi Ram Colony W.No.2 Kurali
Distt.Mohali Punjab-140103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 146

F.No. N-11013/509/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pardaman Singh, **Advocate**
Sh. S.Gurbachan Singh
H.No.218, Ram nagar Colony, po,Jwala Flour
Mills Amritsar Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 147

F.No. N-11013/510/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pankaj Sharma, **Advocate**
Sh. Gulshan Kumar Sharma
H.No.83, Rose Avenue Colony, Near Kaushal
Hospital Kapurthala Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 148

F.No. N-11013/511/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harish Kumar, **Advocate**
Sh. Jagdish Prasad
St.no.4, Surakhpeer Road S.A.S.Nagar Bathinda
Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 149

F.No. N-11013/512/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajdevinder Heer, **Advocate**
Sh. Dev Raj
VPO Bombeli, tehsil-Garhshankar
Distt.Hoshiarpur Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 150

F.No. N-11013/513/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ranjit Kumar, **Advocate**
Sh. Kanti Lal
Gali No.4, bank Colony, basti Bawa Khel
Kapurthala Road, Jalandhar City Punjab-
1440021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 151

F.No. N-11013/514/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Trilok Nath Taneja, **Advocate**
Sh. Ram Lal Taneja
B-XI-542 (old) B-XI-1344 (New) Kucha
Chaudhary Banna, old Civil Hospital Road,
Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 152

F.No. N-11013/515/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sanjeev Sharma, **Advocate**
Sh. Ramesh Paul Sharma
H.No.1929/30-A, St.No.4, Gandhi Nagar,
Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 153

F.No. N-11013/516/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vishal Kumar, **Advocate**
Sh. Ramesh Kumar
H.No.B-3/62, Sham Gali, Bhagwan Dass Road,
Hoshiarpur Punjab-146001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 154

F.No. N-11013/517/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sunita Rani, **Advocate**
Sh. Vikel Sharma
V.P.O.Mehlawali Distt. Hoshiarpur Punjab-
146001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 155

F.No. N-11013/518/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Deepa Rani, **Advocate**
Sh. Balwinder Kumar
H.No.470, Mohalla Bazarian, Nr.Div.No.3,
Chauri Sadak Chaura Bazar Ludhiana Punjab-
141008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 156

F.No. N-11013/519/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kuldeep Singh Bhullar, **Advocate**
Sh. Gurmail Singh
H.No.1139, W-6, inder Singh Gill Nagar, Dosanj
Road, Moga Punjab-142001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 157

F.No. N-11013/520/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajender Kumar Sharma, **Advocate**
Sh. Ram Prakash Sharma
C/o Prakash Children Academy, Opp.PSEB
Sohian Roadm Sangrur Punjab-148001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 158

F.No. N-11013/521/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vishvpreet Garg, **Advocate**
Sh. Bhim Singh
Tagore Street, Near Rekhi Hospital Mansa Distt.
Mansa Punjab-151505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 159

F.No. N-11013/522/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surendra Kumar Sain, **Advocate**
Sh. Anoop Singh Sain
V & Po Bhattu Kalan, Tehsil & Distt. Fatehabad
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 160

F.No. N-11013/523/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Munish Kumar, **Advocate**
Sh. Shambhu Nath
H.No.1399/10, Street No.13, Guru Nanak Nagar,
Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 161

F.No. N-11013/524/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurdilal Singh Kooner, **Advocate**
Sh. S.Pritam Singh
H.No.1356/4, Lane No.3, Kitchlu Nagar
Extension, Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 162

F.No. N-11013/525/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jagnandan Singh Brar, **Advocate**
Sh. Baljeet Singh Brar
VPO Daulatpura, Tehsil Abohar, Distt. Fazilka
Punjab-152116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 163

F.No. N-11013/526/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajdeep Singh, **Advocate**
Sh. Surinderjit Singh
Near Vaishnu Mata Mandir, Mohalla Sant Nagar
Pathankot Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 164

F.No. N-11013/527/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Balram Yadav, **Advocate**
Sh. Ajit Singh
Kirat Nagar St.No.3 Maloot Road Bypass Sri
Muktsar Sahib Punjab-152026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 165

F.No. N-11013/528/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms.Anju Bala, **Advocate**
Sh. Jagdish Chander
Street No.6,Sarabha Nagar Malout Punjab-
152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 166

F.No. N-11013/529/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms.Sunaina Anand, **Advocate**
Sh. Gian Pal Anand
B-I-933, 5/E, New Deep Nagar, Chhoti Puli, Civil
Lines, Ludhiana Punjab~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 167

F.No. N-11013/530/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ram Singh Bishnoi, **Advocate**
Sh. Ram Narayan
VPO Hari Pura Dhahi Tehsil Abohar Distt. Fazilka
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 168

F.No. N-11013/531/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Prem Chand, **Advocate**
Sh. Jaund Ram
48-A, Sigma City II, Zirakpur, tehsil Dera Bassi
Distt.Mohali SAS Nagar Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 169

F.No. N-11013/532/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rakesh Bhatia, **Advocate**
Sh. H.S.Bhatia
H.No.1740/32-A, Bank Colony, Haibowal Kalan
Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 170

F.No. N-11013/533/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Anil Kumar Jain, **Advocate**
Sh. Naresh Kumar Jain
H.no.2577 F, Sucha Singh Street Behind Banko of
Baroda, Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 171

F.No. N-11013/534/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mohan Lal, **Advocate**
Sh. Hansraj
VPO Sialba-Majri tehsil Kharar Distt.Mohali
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 172

F.No. N-11013/535/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kuldip Kaur, **Advocate**
Sh. Kartar Singh
J.S.Nagar Behind Bus Stand Machhiwara Tehsil
Samrala Distt. Ludhiana Punjab-141115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 173

F.No. N-11013/536/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ravinder Singh Bhatti, **Advocate**
Sh. Lt.SH.Chand Singh
H.No.21, Friends Colony Pakhowal Road Village
Dad Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 174

F.No. N-11013/537/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Kamaljeet Kaur, **Advocate**
Sh. Bhupinder Pal Singh
VPO Kasam Bhatti tehsil Jaitu Distt.Faridkot
Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 175

F.No. N-11013/538/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Avadh Bihari, **Advocate**
Sh. Amir Chand
Choi Bazar, Mohalla Kuraliwala, Anandpur Sahib
Distt.Rupnagar Punjab-140118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 176

F.No. N-11013/539/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sukhwinder Singh, **Advocate**
Sh. Dalip Singh
H.No.1821/56 St.No.6 Moti Bagh Jagraon
Dostt.Ludhiana Punjab-142026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 177

F.No. N-11013/540/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sagar Kumar, **Advocate**
Sh. Ram Kumar
Ward No.14, Thakur Mohalla H.No.1277,
Gidderbaha Distt.Sri Muktsar Sahib Punjab-
152101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 178

F.No. N-11013/541/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jasveer Singh, **Advocate**
Sh. Lt.Sh.Bant Singh
H.No.24549 St.No.1, Hazi Rattan Bathinda
Haryana-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 179

F.No. N-11013/542/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gagan Goklaney, **Advocate**
Sh. Janak Goklaney
4, Gopi Nagar, Near Raja Talkies Ferozepur City
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 180

F.No. N-11013/543/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mandip Kaur, **Advocate**
Sh. Kartar Singh
H.No.22421 Shant Nagar Main 100 ft, Road,
Bathinda Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 181

F.No. N-11013/544/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. S.Manjeet Singh, **Advocate**
Sh. S.Harbans Singh
21-C, Ravinder Nagar, P.O.Model Town,
Distt.Jalandhar Punjab-144001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 182

F.No. N-11013/545/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Dilbag Singh, **Advocate**
Sh. Naranjan Singh
Vill. Singriwal Po. Pipanwala Tehsil &
Distt.Hoshiarpur Punjab-146022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 183

F.No. N-11013/546/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Om Prakash Mahajan, **Advocate**
Sh. Lt.SH.Sardari Lal
238, Shiv Vihar Colony, Model Town Jalandhar
City Punjab-144004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 184

F.No. N-11013/547/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Balram Kumar Sharma, **Advocate**
Sh. Lt.SH.Chanan Ram Sharma
117, Tower Enclave Phase-II Nakodar Road
Jalandhar Punjab-144014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 185

F.No. N-11013/548/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Varinder Kumar, **Advocate**
Sh. Charanjit Lal
H.No.411-A/5, Guru Nanak Pura West Jalandhar
Punjab-144009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 186

F.No. N-11013/549/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Bhatti Meet Pal Singh, **Advocate**
Sh. Lt.S.Daljit Singh
H.No.90, Ekta Nagar Phase-II, Rama Mandi
Jalandhar Cantt.Punjab-144001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 187

F.No. N-11013/550/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Nitin Goyal, **Advocate**
Sh. Kewal Kumar Goyal
H.No.114, Urban Estate Phase-3, Patiala Punjab-
147002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 188

F.No. N-11013/551/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Harminder Kaur, **Advocate**
Sh. S.Bant Singh
Kothi No.760, SST Nagar Patiala Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 189

F.No. N-11013/552/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surinderjit Kaur, **Advocate**
Sh. Surinder Singh
New Cantt.Road St.No.5, Main Road Faridkot
Punjab-151203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 190

F.No. N-11013/553/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harinder Singh Randhawa, **Advocate**
Sh. Kesar Singh Randhawa
Village Jassran, po. Mandi Gobingarh Tehsil
Amloh Distt.Fatehgarh Sahib Punjab-147301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 191

F.No. N-11013/554/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parvinder Singh, **Advocate**
Sh. Baljit Singh
House No.122, Ward No.6, Kurali Tehsil Kharar
Distt.S.A.S.Nagar Mohali Punjab-140103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 192

F.No. N-11013/555/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Neeraj Kalra, **Advocate**
Sh. Nanak Chand Kalra
81, Patiala Gate, Sangrur Punjab-148001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 193

F.No. N-11013/556/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ashok Kumar Charaya, **Advocate**
Sh. Farangi lal
H.No.B-IV-285, Street No.12, Nai Abadi Abohar
Distt.Fazilka Punjab-152116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 194

F.No. N-11013/557/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms.Kiranjit Kaur, **Advocate**
Sh. Rishi Kant Arora
H.No.B/778, Street No.9, Arya Nagar Fazilka
Distt.Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 195

F.No. N-11013/558/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Joginder Singh, **Advocate**
Sh. S.Karnail Singh
143, Bharpur Garden, Upper Mall, Patiala
Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 196

F.No. N-11013/559/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mandeep Kaur, **Advocate**
Sh. Dilbag Singh
H.No.139, St.No.2, Upkar Nagar Civil Line
Ludhiana Punjab-141001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 197

F.No. N-11013/560/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms.Pawanjit Kaur, **Advocate**
Sh. Lt.S.Ram Singh
33, South Model Fram Near Guru Arjun Dev
Park, Ludhiana Punjab-1411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 198

F.No. N-11013/561/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vinod Jindal, **Advocate**
Sh. Ashok Jindal
Jindal Sadan # 1068, Kundan Lal Street, Lajpat
Nagar kotkapura Punjab-151204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Faridkot for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 199

F.No. N-11013/562/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harmeet Singh, **Advocate**
Sh. Arjan Singh
Ward No.2, Takhat Wali Gali, Near
D.A.V.Edward Ganj Hospital Malout Tehsil
Malout Dist.Sri Muktsar Sahib Punjab-152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 200

F.No. N-11013/563/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harpal Singh, **Advocate**
Sh. Gurmukh Singh
Ward no.5 Adarsh Nagar Tehsil Ajnala Amritsar
Punjab-143102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 201

F.No. N-11013/564/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Harinder Singh, **Advocate**
Sh. Dial Singh
H.No.66, Narnol Colony Focal point Rajpura
Tehsil Rajpura Patiala Punjab-140401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 202

F.No. N-11013/565/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Parminder Singh, **Advocate**
Sh. Faqir Singh
H.No.54, Punjabi Bagh Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY